

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,  
RAMBAN.

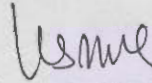
ORDER

No:- 220/PDSJR

Dated:- 24-03-2020

In compliance to Hon'ble High Court Circular No. 14/GS dated 23-03-2020 and the powers vested upon me U/S 10, (III) of Cr.P.C, I *Kishore Kumar (Principal District & Sessions Judge, Ramban)* appoint and authorize the following Judicial Officers to deal with Bail/Remand and other urgent Civil/Criminal matters:

1. *Pardeep K. Sandhu, CJM, Ramban w.e.f 26-03-2020 to 27-03-2020.*
2. *Madan Lal, Sub-Judge/JMIC, Batote w.e.f 28-03-2020 to 31-03-2020.*

  
*Principal District & Sessions Judge,  
Ramban.*

Copy to:-

1. Chief Judicial Magistrate, Ramban..
2. Sub-Judge, Batote..

... for information

  
*Principal District & Sessions Judge,  
Ramban.*